

240

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 44/95

DATE OF ORDER : 20-10-1997.

Between :-

R.B.Sobha Rani

... Applicant

And

1. Union of India,
rep. by its Secretary,
Dept. of Posts, Secretariat,
Buildings, New Delhi.
2. The Chief Post Master General,
AP Circle, Hyderabad.
3. The Asst. Post Master General (S&V),
O/o The Chief Post Master General,
AP Circle, Hyderabad.

... Respondents

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Counsel for the Applicant : Shri MVS Suresh Kumar

Counsel for the Respondents : Shri NR Devaraj, Sr. CGSC

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A)).

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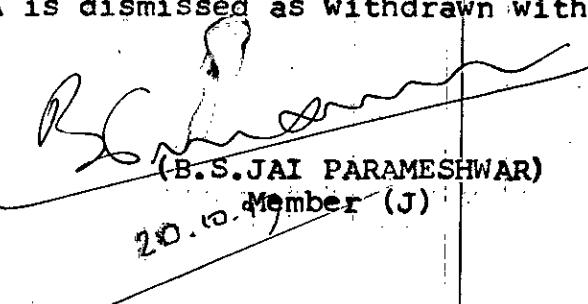
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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counsel for the applicant and sri N.R.Devaraj, standing counsel for the respondents.

2. This OA is filed praying for a declaration that the Office and contrary to the principles of natural justice and for a consequential direction to the respondents to treat the applicant as Lower Selection Grade Postal Assistant with effect from 1-7-94 pursuant to the Office Memo No. ST-47-5/CO-ROS/TBOP/94 dt. 1-11-94 and pass such other order or orders.

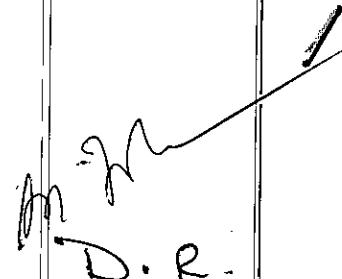
3. When the OA was taken up today for hearing, Sri Briz Mohan Singh submits that the prayer of the applicant ^{has been} is complied with by the Department. Hence the applicant wishes to withdraw the OA. Hence the OA is dismissed as withdrawn with no order as to costs.


(B.S.JAI PARAMESHWAR)
20.10. Member (J)


(R. RANGARAJAN)
Member (A)

Dated: 20th October, 1997.
Dictated in Open Court.

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OA.44/95

1. The Secretary, Dept of Posts, Secretariat, Buildings, New Delhi.
2. The Chief Post Master General, A.P. Circle, Hyderabad.
3. The Assistant Post Master General (S&V), O/o The Chief Post Master General, A.P. Circle, Hyderabad.
4. One copy to Mr. MVS. Suresh Kumar, Advocate, CAT., Hyd.
5. One copy to Mr. N.R. Devaraj, Sr. CGSC., CAT., Hyd.
6. One copy to MR. (A), CAT., Hyd.
7. One duplicate copy.

srr

29/10/97

(X)

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated: 20-10-97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in
D.A.NO. 44/95

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

